

15

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------------------------|---------|-----------------------------------|
| CP No.45/17 | - | For Considera- tion | 66 | Power Company of Karnataka Ltd., |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

GURU PRASAD - for INDUS LAW PKCL
9632999972



Counsel for petitioner is present. He has filed synopsis. He requested the Tribunal to issue notices to ROC and RD and also order for paper publication.

Issue notices to the ROC and RD and further the petitioner is directed to publish in the Hindu (in English Daily) and Udayavani (in Kannada Daily).

List it on 01.09.2017.



MEMBER (J)



MEMBER (T)